

National Company Law Tribunal

Allahabad Bench

C Appeal No 277/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2018

NAME OF THE COMPANY: M/s. Choice Inns and Motels Private Limited Vs. ROC, Kanpur

SECTION OF THE COMPANIES ACT: 252

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

C Appeal No 277/ALD/2018

Ms. Monica Nanda, PCS for appellant and Sh. Krishna Dev Vyas, CGSC for ROC, Kanpur is present.

Ld. CGSC made a request that some time may be given for filing counter. Prayer is allowed. Counter affidavit may be filed within three weeks with a copy in advance to the opposite party. Thereafter, rejoinder, if any, may be filed within two weeks.

List the matter on 25th October, 2018 for hearing.

Dated: 19.09.2018

**SAROJ RAJWARE
MEMBER (TECHNICAL)**

**V.P. SINGH
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)